GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:2255
ANSWERED ON:06.08.2003
ESTABLISHMENT OF NATIONAL MEDICINAL PLANTS BOARD
A. VENKATESH NAIK;ASHOK NAMDEORAO MOHOL;AVSM, BRIG.(RETD.) KAMAKHYA PRASAD SINGH DEO;RAMSHETH THAKUR

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government have set up a National Medicinal Plants Board to promote the conservation, cultivation propagation of medicines plants and export of herbs;
- (b) if so, the number of projects sanctioned by the said board for conservation and propagation of medicinal plants, State-wise; and
- (c) the Central assistance provided to the State Governments during each of the last three years and the current year so far, Statewise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA)

- (a) Yes, Sir.
- (b) Total number of projects sanctioned by the Board are:

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2001-2002 = 144

2002-2003 = 180, details are given at Annexure.
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(c) Total assistance provided to the State Govts. are:

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i) 2001-2002 = Rs. 930.00 lacs
ii) 2002-2003 = Rs. 1332.46 lacs details are given at Annexure.
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ANNEXURE

Project Sanctioned by National Medicinal Plants Board

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S. No. State No. of Projects Amount No. of Projects Amount (Rs. in lacs) (2001-2002) (Rs. in lacs) (2002-2003) (Rs. in lacs)
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- 1. Andeman & Nicobar 4 32.00 23.50
- 2. Andhra Pradesh 7 54.00 15 102.00
- 3. Arunachal Pradesh 6 16.00 4 16.50
- 4. Bihar 1 Sanctioned to NGO 1 Sanctioned to NGO
- 5. Chandigarh 1 10.00 6.00

- 6. Chhattisgarh 9 78.00 4 121.40
- 7 Goa 2 18.00 16.00
- 8. Gujarat 3 14.00 5 68.00

- 9. Haryana 1 9.00 3 43.00
 10 Himachal Pradesh 8 58.00 3 58.00
 11. Jammu & Kashmir 2 6.00 7 59.00
 12. Jharkhand 3 30.00 16.00
 13. Karnataka 9 48.00 14 91.00
 14. Kerala 1 5.00 9 91.00
 15. Madhya Pradesh 8 57.00 47 63.00
 16. Maharashtra 8 24.00 7 19.80
 17. Manipur 3 20.00 1 15.00
 18. Meghalaya 3 10.00 6.50
 19. Mizoram 5 35.00 2 45.00
 20. Nagaland 4 17.00 1 26.00
 21. New Delhi 2 12.00 5 71.80
 22. Orissa 10 88.00 4 55.00
 23. Punjab 1 4.00
 24. Rajasthan 5 31.00 6 20.50
 25. Sikkim 13 115.00 84.00
 26. Tamil Nadu 1 5.00 4 1650
 27. Tripura 1 9.00 1 10.00
 28. Uttar Pradesh 10 34.00 9.00 19.00
 29. Uttaranchal 13 86.00 23 146.96
 30. West Bengal 1 9.00 4 18.00

Total 144 930.00 180 1332.46